

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 30.03.2026 TO 03.04.2026

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/50434-50435/2019	F.O/59975-59976/2024	30.03.2026	30.03.2026
2.	C/50623/2025	F.O/50372/2026	30.03.2026	30.03.2026
3.	C/50059/2024, C/50201/2024	F.O/50397-50398/2026	30.03.2026	30.03.2026
4.	C/50020/2025	F.O/50404/2026	30.03.2026	30.03.2026
5.	C/55845/2023	F.O/50406/2026	30.03.2026	30.03.2026
6.	C/55154/2023	F.O/50624/2026	30.03.2026	30.03.2026
7.	C/51767/2025	F.O/50616/2026	01.04.2026	01.04.2026
8.	C/54788/2023	F.O/50626/2026	01.04.2026	01.04.2026
9.	C/50362/2025 & Others	F.O/50420-50615/2026	01.04.2026	01.04.2026


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DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.